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Title: Regarding exchange of Enclaves between India and Bangladesh.

SHRI NRIPENDRA NATH ROY (COOCH BEHAR): Thank you, Mr. Chairman, Sir, it is a matter of great pleasure that for the first time after after 64 years of Independence Census is being conducted in the enclave (Chhitmahal) areas of both Bangladesh and India on 16th and 17th July, 2011. There is no doubt that the Government of India will avail the necessary information about the inhabitants of Indian and Chhitmahal. The Census, 2011 conducted by the Government of India raised the question of rehabilitation of the inhabitants of the areas. What about the solution of their hundreds of problems? What about their identity and resettlement? Only Census can do nothing about the grave problem. The main concern of the inhabitants of the enclave is rehabilitation and permanent resettlement.

I think it is our humble duty to bring them into the mainstream of social, political and economic status of India so that they can avail the human rights.

So, I firmly demand that the enclave areas (Chhitmahal) should immediately be exchanged between the two countries so far as the permanent solution of the long grave problem is concerned.

MR. CHAIRMAN: There are yet five more hon. Members to speak. Therefore, can we extend the time of the House till they complete their speeches?

SEVERAL HON. MEMBERS: Yes, Sir.